

**CITY CIVIL AND SESSIONS COURT, MUMBAI  
IN THE COURT OF H.H.J SHRI G.G.BHANSALI  
CIVIL CAUSE LIST OF DATE 21.09.2020.  
C.R.NO.11**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	<b>St 3805/2020</b>	Anr.Rehmatullah Khan v/s MCGM	Ad-interim	V.T. Dueby	
2.	<b>St 4263/2020</b>	Yunus Bafati Quereshi v/s MCGM	Reply	V.T. Dueby	
3.	<b>St 3061/2020</b>	Indus Towers Limited v/s MCGM	NM reply and Ch/s reply	Mr. Irani	
4	<b>SU 2239/14</b>	1. Moazzam Ali Shah Mohd. Khan 2. Gulam Hazrat Ali Shah, 3. Saeed Shah Mohd. Khan v/s BMC	NM hearing	B.S. Gaikwad	
5	<b>SU 158/16</b>	Pinky Apt. Co.Op. Hsg. Soc. Ltd. v/s MCGM.	NM hearing	S.K. Dubey	
6	<b>SU 632/16</b>	Mrs. Martha Anthony Rodrigues v/s BMC.	NM hearing	Vimlesh Singh	
7	<b>SU 2265/16</b>	Rajendra Ghone v/s BMC	NM hearing	V.T. Dubey	
8	<b>SU 889/16</b>	Aghadi Nagar Co.Op. Hsg. Soc. Ltd. v/s MCGM	NM hearing	Satyam R. Dubey	
9	<b>SU 786/13</b>	Durgah Hazrad v/s BMC	NM reply	S.S. Kudalkar	
10	<b>SU 613/16</b>	Mr. Ranjan Parshuram Kalekar v/s MCGM	NM reply	V.T. Dubey	
11	<b>SU 2121/16</b>	1. Nasim Nizam Shaikha and Ors. v/s MCGM.	NM reply	Pratap Singh	
12	<b>SU 542/19</b>	Swastik Realtors v/s Designated Officer	NM reply	P.D. Gandhi	

**Sheristedar  
(C.R. 11)**